

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3946
TO BE ANSWERED ON 06.04.2022

SOCIAL AUDITS UNDER MGNREGS

3946 SHRI NEERAJ SHEKHAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether percentage of social audits under MGNREGS in various States is very low during last three financial years against the targets;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) the reasons for low social audits under MGNREGS, State-wise; and
- (d) the measures Government has taken to ensure 100 per cent social audit under MGNREGS?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a)to(c): State/UT-wise details of Social Audit under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during financial years 2018-19, 2019-20 and 2020-21 is given at **Annexure-I**

The mandatory processes for the completion of a Social Audit are the conduct of Gram Sabha. In the wake of Covid-19 pandemic, gathering of a number of people in one place was not encouraged in view of the protection of public health. The States/UTs could conduct the Social Audit only in few pockets where Gram Sabha could be convened as & when the Covid Guidelines permitted holding them. In such circumstances, States/UTs conducted concurrent social audits. State/UT -wise details of Concurrent Social Audit under Mahatma Gandhi NREGS in financial year 2020-21 is given at **Annexure-II**.

(d): Auditing Standards for Social Audit have been issued and States/UTs have been advised to establish independent Social Audit Units, conduct Social Audit as per Audit of Scheme Rules, 2011 and training of village resource persons for conducting Social Audit. States/UTs have been advised to recruit adequate manpower under SAU to ensure the rigour and quality of social audit.

For bringing significant improvement in the implementation of the Scheme, it has been decided to, set few pre-requisite for taking up Annual Action Plan and Labour Budget of States/UTs for FY 2022-23 i.e. (i) independent SAU under an independent Director to be created (ii) all the GPs which have not been socially audited in financial year 2019-20 to be audited and (iii) at least 50 % of the recoveries due, as brought under Social Audit to be made. Labour budget of States/UTs have been approved keeping their performance on Social Audit. The States/UTs have also been asked to fully comply with the stipulation of placement of annual report of social audit as vetted by the State Employment Guarantee Council before their legislative Assembly or

such other fora, as appropriate and ensure that the entire staff for the social audit is in place and appropriate training has been provided.

Also separate budget line for funds for Social Audit has been made. Fund is released to Social Audit Unit Society directly to ensure their independence.

Annexure-I referred in reply to parts (a)to(c) of Rajya Sabha Unstarred Question No. 3946 dated 06.04.2022.

State/UT-wise details of Social Audit under Mahatma Gandhi NREGS during financial years 2018-19, 2019-20 and 2020-21.

SI.No.	State	2018-19			2019-20			2020-21		
		Total number of GPs	Total number of GPs planned for Audit atleast once in FY	Total number of GPs audited atleast once in FY	Total number of GPs	Total number of GPs planned for Audit atleast once in FY	Total number of GPs audited atleast once in FY	Total number of GPs	Total number of GPs planned for Audit atleast once in FY	Total number of GPs audited atleast once in FY
1	Andhra Pradesh	13,101	12,729	12,753	13,097	12,929	11,647	13,080	5,654	5,682
2	Arunachal Pradesh	2,090	0	0	2,074	0	0	2,074	151	0
3	Assam	2,663	500	331	2,661	2,366	16	2,661	178	454
4	Bihar	8,530	527	251	8,530	2,612	2,647	8,530	1	0
5	Chhattisgarh	11,680	6,560	6,484	11,680	6,991	6,610	11,664	10,946	1
6	Goa	190	0	0	190	0	0	190	0	0
7	Gujarat	14,145	14,101	13,937	14,137	14,109	14,079	14,137	14,118	61
8	Haryana	6,229	1,227	0	6,226	669	10	6,214	3,254	2,810
9	Himachal Pradesh	3,642	3,227	3,215	3,642	3,190	3,053	3,642	0	5
10	Jammu And Kashmir	4,541	893	2	4,541	1,645	39	4,350	2,459	1,349
11	Jharkhand	4,403	2,141	1,846	4,403	2,246	1,296	4,391	1,139	149
12	Karnataka	6,030	6,020	5,931	6,023	6,021	5,993	6,014	5,276	5,444
13	Kerala	941	0	0	941	0	1	941	1	0
14	Ladakh	193	0	0	193	0	0	193	0	0
15	Madhya Pradesh	22,810	11,189	9,811	22,797	16,399	13,167	22,779	3	6
16	Maharashtra	28,373	2,050	1,976	28,373	4,280	3,091	28,373	3,331	1
17	Manipur	3,151	347	0	3,151	403	162	3,151	405	336
18	Meghalaya	6,343	6,211	6,186	6,349	6,236	6,239	6,349	6,256	4,376
19	Mizoram	858	829	182	858	829	507	858	460	460
20	Nagaland	1,271	552	76	1,271	878	484	1,271	634	45
21	Odisha	6,798	6,785	6,352	6,798	6,798	6,709	6,798	0	1
22	Punjab	13,359	4,794	4,794	13,330	6,654	6,652	13,330	6,872	5,713
23	Rajasthan	11,349	1,972	96	11,348	10,330	8,185	11,347	698	41
24	Sikkim	185	185	185	185	185	184	185	96	97
25	Tamil Nadu	12,525	12,523	12,523	12,525	12,523	12,517	12,525	0	0
26	Telangana	8,763	8,699	7,584	8,763	8,743	4,576	12,774	2,683	2,180
27	Tripura	1,178	579	587	1,178	862	860	1,178	1,128	1,034
28	Uttar Pradesh	59,269	23,820	20,633	59,241	46,472	46,466	59,165	120	9
29	Uttarakhand	7,990	951	543	7,818	7,555	2,335	7,810	1,722	596
30	West Bengal	3,344	2,710	2,772	3,344	3,043	2,808	3,341	0	1
31	Andaman and Nicobar	78	0	0	78	0	0	78	0	0
32	Dadra and Nagar Haveli and Daman and Diu	20	0	0	20	0	0	20	0	0
33	Lakshadweep	10	0	0	10	0	0	10	0	0
34	Puducherry	10	0	0	10	0	0	10	0	0
	Total	2,66,062	1,32,121	1,19,050	265,785	184,968	160,333	269,433	67,585	30,851

Annexure-II referred in reply to parts (a)to(c) of Rajya Sabha Unstarred Question No. 3946 dated 06.04.2022.

State/UT -wise details of Concurrent Social Audit under Mahatma Gandhi NREGS for financial year 2020-21			
Sl. No.	State SAU	Total Concurrent Social Audits planned	Total Concurrent Social Audits conducted
1	Andhra Pradesh	5610	4504
2	Bihar	5630	5202
3	Chhattisgarh	13242	11521
4	Gujarat	5851	5664
5	Himachal Pradesh	3293	3206
6	Jammu & Kashmir	1434	964
7	Jharkhand	18542	15504
8	Kerala	54575	47462
9	Madhya Pradesh	41207	22421
10	Meghalaya	6911	3282
11	Odisha	11235	10580
12	Punjab	5126	5060
13	Rajasthan	25651	23278
14	Sikkim	82	75
15	Tamil Nadu	4708	4634
16	Telangana	13243	13573
17	Uttar Pradesh	285414	250486
18	Uttarakhand	2636	2583
19	West Bengal	109	109
	Total	5,04,452	4,30,061